

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

I.A.NOS.5-6/2009 IN
Petition(s) for Special Leave to Appeal (Civil) No(s).31415-31416/2008

RAKESH KUMAR MANGAL Petitioner(s)

VERSUS

MUNNALAL SINGHAL Respondent(s)

(With appln(s) for dismissal of slp. and prayer for interim relief)

Date: 25/02/2009 These Petitions were mentioned today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE P. SATHASIVAM
HON'BLE MR. JUSTICE J.M. PANCHAL

For Petitioner(s) Mr. Syed Tanweer Ahmad, Adv.
Mr. Rajesh Kumar, Adv.

For Applicant(s)/ Mr. Avneesh Garg, Adv.
Respondent(s) For Mr. Bijoy Kumar Jain, Adv.

UPON hearing counsel the Court made the following
ORDER

List on 2.3.2009.

(R.K. Dhawan)
Court Master

(Veera Verma)
Court Master